

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1960
ANSWERED ON:13.12.1999
VOTING RIGHT TO INDIAN CITIZENS WORKING ABROAD
RAMESH CHENNITHALA

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to introduce a legislation to allow persons of foreign origin to practice law in India; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI)

- (a) In view of Liberalisation in services required by the WTO regime, the matter has to receive consideration but no concrete proposal is on hand at present,
- (b) Does not arise.